

Sampurnanand Committee Recommendations

1102. { Shri Ramachandra Ulaka:
Shri N. R. Laskar:
Shri Dhuleshwar Meena:
Shrimati Savitri Nigam:
Shri A. N. Vidyalkar:

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 606 on the 11th September, 1963 and state:

(a) whether Government have since considered the recommendations of the Sampurnanand Committee regarding national policy on education in the country; and

(b) if so, the decision of the Government in the matter?

The Minister of Education (Shri M. C. Chagla): (a) and (b). The matter is still under consideration of the Government.

Petro-Chemical Industries

1103. { Shri Ramachandra Ulaka:
Shri N. R. Laskar:
Shri Dhuleshwar Meena:

Will the Minister of Petroleum and Chemicals be pleased to refer to the reply given to Unstarred Question No. 1077 on the 28th August, 1963 and state:

(a) whether Government have since considered the request of Ceylon Government for assistance on preparing a project report for Petro-chemical industries in Ceylon; and

(b) if so, the details thereof?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) and (b). Government has communicated to the Ceylon Government its willingness to assist in the preparation of a feasibility report for the development of petro-chemical industries in Ceylon. The Government of Ceylon has indicated that it has deferred, for the present, the preparation of a feasibility report.

Recreational Facilities in Schools and Colleges

1104. **Shri Warrior:** Will the Minister of Education be pleased to state:

(a) whether the question of improving recreational facilities in schools and colleges has been considered by Government; and

(b) if so, the steps Government propose to take in this respect?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir.

(b) The Government of India have been giving grants, under the Campus Works Projects Scheme, since 1953-54 to Schools and Colleges for the construction of (i) Recreation Hall-cum-Auditorium (ii) Swimming Pool (iii) Gymnasium (iv) Small Stadium (v) Open-air theatre (vi) Pavilion and (vii) 400 Metres Oval Cinder Track for track events. On account of the National Emergency, no applications for such grants were invited during 1962-63 and 1963-64. However, on further consideration, it is now proposed to revive the Scheme from the next year.

Southern College of Engineering and Technology, Ernakulam

1105. **Shri R. Barua:** Will the Minister of Education be pleased to state:

(a) whether Government have accorded recognition to the degree and the diploma granted by the Southern College of Engineering and Technology, Ernakulam; and

(b) whether the institute conforms to the recognised and approved standard?

The Minister of Education (Shri M. C. Chagla): (a) and (b). The diplomas and degrees awarded by the Southern College of Engineering and Technology, Ernakulam, are not recognised by the Central Government. Some of the courses conducted

by the College are, however, recognised by the Department of Civil Aviation in part fulfilment of the requirements for the Licensing Examination for Light Aircraft in Categories A and C.

Home Guards

1106. Shri Hem Raj: Will the Minister of Home Affairs be pleased to refer to Unstarred Question No. 632 on the 21st August, 1963 and state:

(a) whether the State Governments of Bihar, Maharashtra, Gujarat, Madhya Pradesh, Punjab, U.P. West Bengal and Tripura have sent in their replies regarding merger of the organisations raised by them with the Home Guards; and

(b) if not, which of them have not sent their replies so far and the steps taken by the Central Government in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): (a) and (b). A statement explaining the latest position is laid on the Table of the House. [Placed in Library. See No. LT-2022/63].

Post-Graduate Training Institutes

1107. Shri Sham Lal Saraf: Will the Minister of Education be pleased to state:

(a) whether any Post-Graduate Training Institutes have so far been opened or are going to be opened during the Third Plan period in Punjab, Jammu and Kashmir and Himachal Pradesh;

(b) their number and where they are to be located; and

(c) how many of the Institutes have received moral, material and other support from the University Grants Commission and the details thereof?

The Minister of Education (Shri M. C. Chagla): (a) to (c). The information is being collected and will be laid on the Table of the House.

Construction and Sale of Houses in Delhi

110. { **Shri P. C. Borooah:**
Shri Maheswar Naik:
Shri D. C. Sharma:
Shri Vasudevan Nair:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Chief Commissioner of Delhi has sought more extensive powers, both administrative and financial, to construct and sell houses through the Delhi Development Authority; and

(b) Government's decision thereon?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): (a) and (b). The Chief Commissioner has asked that the scheme of large-scale acquisition, development and disposal of land in Delhi should cover the construction and sale of houses through the Delhi Development Authority and that the Revolving Fund should be utilised for this purpose. The matter is under consideration.

Excavations at Mahabharata Sites

1109. Shri Raghunath Singh: Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Department of Archaeology, Government of India has decided to undertake extensive excavations at the old Mahabharata sites within 200 miles of Delhi; and

(b) if so, the details of the programme of excavations?

The Deputy Minister in the Ministry of Education (Dr. M. M. Das): (a) Yes, Sir, at two or three sites.

(b) The details have not yet been finalised.